

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.198/09/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ramachandra Rao Gurram	Advocate	ishha.sinha@t litigation.hyd@tatvalegal.com	
Isha Sinha	Advocate	"	Isha Sinha

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv	9908011277	V.K. Sajith

**ORDER**

Heard. Mr.Ramachandra Rao Gurram; Ms.Isha Sinha, Learned Counsels for Petitioner and Mr.V.K.Sajith, Learned Counsel for Respondent.

Mr.Ramachandra Rao Gurram sought time for one week to appoint IRP. Orders Reserved.

**Member (T)**

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**Member (J)**